

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2669
ANSWERED ON:07.02.2014
YOGA AND NATUROPATHY PRACTITIONER
Devappa Anna Shri Shetti Raju Alias

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Yoga and Naturopathy practitioners in the country, State/UT-wise;
- (b) whether the Government had sent certain guidelines to the States/UTs for registration of Yoga and Naturopathy practitioners with the request to enact comprehensive legislation for the regulation of Yoga and Naturopathy;
- (c) if so, the details thereof and the follow up action taken/proposed by the States/UTs thereon, State/UT-wise; and
- (d) the further measures being taken by the Government to accelerate the process of registration and standardisation of Yoga and Naturopathy education in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): The information is given at Annexure-I.

(b) & (c): The Department of AYUSH has already asked State Governments to enact comprehensive legislation for the regulation of Naturopathy covering registration of practitioners, medical education and all matters related to Naturopathy. Further, it was recommended that in the meantime a system be set up for the registration of practitioners and for the accreditation of institutions on the basis of guidelines formulated and issued by the Government of India. The guidelines are comprehensive for the said purposes.

Some States have taken action to implement the guidelines as per details indicated in Annexure-II.

(d): Government of India, for the first time started B.Sc.(Yoga Science), a degree course in Yoga in Morarji Desai National Institute of Yoga (MDNIY) from the year 2012-13.